

From,

**Rajiv Sharma, HJS,
Joint Registrar (Judicial) (Services),
High Court of Judicature
at Allahabad**

To,

**The I/c Director,
Institute of Judicial Training & Research, U.P.,
Vineet Khand, Gomati Nagar,
Lucknow**

No. 294 /JR(S)/2014 Dated: Allahabad: August 22, 2014

Subject: Regarding nomination of judicial officers for 05 days “Managerial Effectiveness” Training Programme at IIM, Lucknow.

Sir,

With reference to your letter no. JTRI/Mang. Trg./14-1604 dated 14.08.2014, on the above subject, I am directed to inform you that Court has been pleased to approve the proposal and nominate the officers mentioned at List 'A' for 05 days “Managerial Effectiveness” Training Programme scheduled from 01.09.2014 to 05.09.2014 at IIM, Lucknow.

I am, therefore, to request you to take necessary steps accordingly.

Yours faithfully

Sd/-

Joint Registrar(Judicial)(Services)

No. 294 (i)/JR(S)/2014 dated: August 22, 2014

copy forwarded for information and necessary action to:

1. The Principal Secretary (Judicial) & L.R., Govt. of U.P, Lucknow.
2. The District & Sessions Judges, Agra, Aligarh, Allahabad, Ambedkar Nagar, Azamgarh, Barabanki, Basti, Bhadohi at Gyanpur, Deoria, Etah, Etawah, G.B. Nagar, Gorakhpur, Hamirpur, Hathras, Jalaun at Orai, Jhansi, Kanpur Nagar, Lakhimpur Kheri, Lucknow, Mainpur, Mirzapur, Pilibhit, Pratapgarh, Shahjahanpur & Sultanpur with the request to kindly inform the officer concerned accordingly and direct them to report at IIM, Lucknow at 08:00 a.m. on the scheduled date, for participation in the aforesaid training.
3. The O.S.D. (Computer)/ I/c Computer Centre, High Court, Allahabad.

Sd/-

Joint Registrar (Judicial)(Services)

Management Training Programme for Judicial officers at IIM, Lucknow

(Under 13th Finance Commission Scheme)

Duration: 01.09.2014 to 05.09.2014

Sl. No	Batch	I.D.	Name of Officer	Level of Officer	Place of Posting
1.	1985	5308	Sri Ram Sahay	Addl. District Judge	Basti
2.	1985	5311	Sri Sarvesh Kumar	Addl. District Judge	Kanpur Nagar
3.	1985	5312	Sri Shanti Prakash Arvind	Addl. District Judge	Barabanki
4.	1985	5315	Sri Vijendra Kumar	Addl. District Judge	Pilibhit
5.	1985	5316	Dr. Charan Singh	Addl. District Judge	G.B. Nagar
6.	1985	5317	Sri Rama Nand	Addl. District Judge	Deoria
7.	1985	5318	Sri Vinay Kumar-I	Addl. District Judge	Mirzapur
8.	1985	5320	Sri Rama Pati Maurya	Addl. District Judge	Deoria
9.	1986	5329	Dr. Ajay Krishna Vishvesha	Addl. District Judge	Jhansi
10.	2006	1828	Sri Ravi Kumar Diwakar	Civil Judge (J.D.)	Sultanpur
11.	2006	1829	Sri Satya Pal Singh Premi	Civil Judge (J.D.)	Ambedkar Nagar-Tanda
12.	2006	1830	Sri Anil Kumar-XII	Civil Judge (J.D.)	Aligarh-Atrauli
13.	2006	1831	Smt. Aparna Dev	Civil Judge (J.D.)	Mainpuri
14.	2006	1868	Sri Satyendra Singh Verma	Civil Judge (J.D.)	Agra
15.	2006	1832	Sri Prashant Kumar Singh	Civil Judge (J.D.)	Mainpur
16.	2006	1833	Sri Manoj Kumar Shasan	Civil Judge (J.D.)	Allahabad
17.	2006	1834	Sri Swatantra Prakash	Civil Judge (J.D.)	Lucknow
18.	2006	1835	Sri Satya Prakash Arya	Civil Judge (J.D.)	Lakhimpur Kheri
19.	2006	1836	Sri Kuldeep Singh-III	Civil Judge (J.D.)	Shahjahanpur
20.	2006	1837	Sri Parvind Kumar	Civil Judge (J.D.)	Jalaun at Orai
21.	2006	1872	Sri Vijay Kumar-III	Civil Judge (J.D.)	Etah
22.	2006	1838	Sri Sushil Kumar-V	Civil Judge (J.D.)	Kanpur Nagar
23.	2006	1839	Km. Purnima Sagar	Civil Judge (J.D.)	Pratapgarh
24.	2006	1840	Sri Ashok Kumar-XII	Civil Judge (J.D.)	Etawah
25.	2006	1841	Sri Sheelvant	Civil Judge (J.D.)	Azamgarh
26.	2006	1842	Sri Sharad Kumar Chaudhary	Civil Judge (J.D.)	Bhadohi at Gyanpur
27.	2006	1870	Sri Yashwant Kumar Saroj	Civil Judge (J.D.)	Hamirpur-Maudaha
28.	2006	1843	Sri Shri Pal Singh	Civil Judge (J.D.)	Lakhimpur-Mohammadi
29.	2006	1844	Sri Suresh Kumar	Civil Judge (J.D.)	Hathras
30.	2006	1845	Sri Dinesh Kumar Gautam	Civil Judge (J.D.)	Gorakhpur